

SPECIAL BENCH  
COURT - I

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/315(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | "REGISTRAR OF COMPANIES WEST BENGAL<br>VS<br>DEVKRIPA VYAPAAR PVT LTD " |
| UNDER SECTION    | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY                     |

**Appearances (via video conferencing/physically)**

Mr. Ajay Chaubey, Adv. : For Petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter before Regular Bench on **19/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**